234

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, TIS HAZARI COURTS, DELIH

37762-37846

/Circulation/Genl./West/THC/2025

Dated, Delhi the 24/44

Sub.:- regarding removal/suspension of Advocates.

Forwarded copy of endorsement letter No. 68366-68491/Genl./Misc./Circulation/2025 dated 19.12.2025 received along with its enclosures i.e. copy of E-Mail dated 17.12.2025 of Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi bearing diary No. 8308/B dated 17.12.2025 {Office of Principal District & Sessions Judge (Headquarters), Delhi}, copy of Notification bearing Ref. No. Verification/141/BCD/014/2025 dated 11.12.2025 of Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi - 110049, on the subject cited above, from Sh. Anil Antil, Ld. Officer In-Charge, General Branch, (C)/Ld. District Judge — 15, Central, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

- All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned endorsement letter along with its enclosures can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS.
- 2. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
- 3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- 4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Harish Kumar)

District Judge (Commercial Court) -04/ Officer Incharge General Branch, West District, Tis Hazari Courts, Delhi

Enclosure: - As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

Gent/Misc./Circulation/2025

Dated, Delhi the 19DFC

Sub:- regarding removal/suspension of Advocates.

Forwarded a copy of the Notification bearing Ref Verification/141/BCD/014/2025, this office bearing diary No. 8398,'B dated 17/12/2025 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

- 1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
- 2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
- 3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
- 4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
- 5. Dealing official for uploading the same on Centralized Website through LAYERS as per
- 6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(ANIL ANTIL)

Officer In-Charge, General Branch, (C),

District Judge-15, Central Tis Hazari Courts Delhi.

Encl. As above

OIC (General)
* MIMMS
PD4ST (West)

17 Uti 2005

REMOVAL NOTIFICATION No. 14 of 2025 dt 112.2025 Name of Advocate's Removed from the Roll of Bar council of Delhi due to their LL.B /Graduation Degree/Marks Sheet reported to be Fake/Forged by their concerned Universities

Barcouncil ofdelhi < barcouncilofdelhi@rediffmail.com

. . : 17 Dec 2025 3.05 23 PM +0530

To "north "<north@ddc.nic.in>,"southeast "<southeast dc.nic.in>,"east "<east@ddc.nic.in>, "northest "<northest@ddc.nic.in>, s. ahora <shahdra@ddcc.nic.in>,"northwest ddc "<northwest.ddc@nic.ih>, southwest " <southwest@ddc.nic.in>,"Robin Sharma "<djhq.ddc@gov.in>,"dba tishazari " <dba.tishazari@gmail.com>,"scbaec" <scbaec@gmail.com>,"dwarkacourtbarassociation" <dwarkacourtbarassociation@gmail.com>,"saketbarassociation " <saketbarassociation@gmail.com>,"info." <info@rohinicouribarassociation.com>,"Shahdarabarassociation." <Shahdarabarassociation@yahoo.in>,"ndba2012"<ndba2012@gmail.com>,"info <info@newdelhibarassociation.com>,"stba saletaxbar " <stba_saletaxbar@salestaxbar.com>,"delhitaxbarassociation n "

<delhitaxbarassociation@gmail.com>,"info "<info@dhcba.org>,"dhcbar " <dhcbar@gmail.com>,"barcouncilofdelhi "<barcouncilofdelhi@hotmail.com>,"Shri Ravinder Dudeja "<rg.dhc@nic.in>,"barcouncil of "

<secapbc@gmail.com>,"barcouncilofassametc "<barcouncilofassametc@yahoo.in>

Dear Sir/Madam

Please find enclosed herewith Bar Council of Dellhi Removal Notification No. 14/2025 dt 11.12.2025 regarding Removal of name of Advocates whoes LL.B Degree/Mark Sheets reported to be Fake/Forged by their concerned University.

You are kindly requested to display this Notification on information Notice Board of your Bar office/Court Notice Board for wider dissemination please.

Thanks & Regards

Col Arun Sharma (Retd) Secretary Bar Council of Delhi

1 Attachment(s)

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Jol Arun Sharma (Retd.) SECRETARY BAR COUNCIL OF DELHI



Mob.: 9622143939

Phone: 011-45603735, 43559586

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E-mail: barcouncilofdelhi@rediffmail.com Web.: www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद्

(Statutory Body Constituted under the Advocates Act, 1961) 2/6, Siri Fort Institutional Area. Khel Gaon Marg. New Delhi-110 049

Ref No.: Verification/141/BCD/014/2025

Dated :..

11 Dec 2025

REMOVAL NOTIFICATION No. 14 of 2025 dt 112,2025

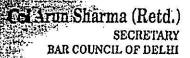
Name of Advocate's Removed from the Roll of Bar council of Delhi due to their LL-B /Graduation Degree/Marks Sheet reported to be Fake/Forged by their concerned Universities

1. It is hereby notified for general information that, under the Proviso of Section 26(1) of the Advocates Act, 1961 Orders passed by the Sub-Committee of the Bar Council of India on the dates as mentioned below, and ratified by the General Council of the Bar Council of India, name of the under mentioned advocates have been removed permanently from the Roll of the Bar Council of Delhi due to their LL.B/Graduation Degree/Mark Sheet reported to be Fake/Forged by their concerned Universities:-

Ser No.	Name of Adv	Authority for Removal of Name from Roll of Bar Council of Delhi	Photo of the Advocate
1.	Mr. Man Mohan S/o Sh. Madan Lal (Enrolment No. D/1138/1992) H.NO 499/9, Laxman Colony, Kurukshetra (HR) Mr. Man Mohan S/o Sh. Madan Lal H.NO. 1838, GALI MATA WALI, MALIWARA, CHANDNI CHOWK, DELHI-6	Bar Council of India Sub Committee	
2.	Mr. Rajan Khanna S/o Sh. R.S. Khanna (Enrolment No. D/743/1995) II.NO 52/94, Second Floor C.R. PARK, NEW DELHI-110019	Bar Council of India Sub-Committee Order dated 15.10.2025 and Ratified by the General Council of the Bar Council of India on 13 11.2025 by Removal Proceedings No. 5/2025.	
3.	Mr. Raj Mehra, (Enrolment No. D/26-R/1999) S/o Late Shri ML Mehra House No.C-56, Ground Floor, Malviya Nagar (Near Liberty Show Room) New Delhi-110005 (Mob - 9810081523)	Bar Council of India Sub-Committee Order dated 15.10.2025 and Ratified by the General Council of the Bar Council of India on 13.11.2025 by Removal Proceedings No. 2/2025.	

(Ex-Subedar D.K. Sharma) Prep & Checked By tol Aryb Sharma (Retd) Sacratary

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दिल्ली विधिज्ञ परिषद् BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961) 2/6. Siri Fort Institutional Area, Khel Gaon Marg. New Delhi-110 049

REMOVAL NOTIFICATION No. 14 of 2025 dt 112,2025					
Ser	Name of Adv	autnority for Kemoval of Name from	Photo of the		
No.		Roll of Bar Council of Delhi	Advocate		
4 .	Mr. Ishwar Singh (Enrolment No. D/1118/2000) S/o Sh. Bhim Singh House No. 107/11 GALI NO 5, KRISHNA NAGAR, SAFDARJUN ENCLAVE, Delhi - 29	Bar Council of India Sub-Committee Order dated 15.10.2025 and Ratified by the General Council of the Bar Council of India on 13.11.2025 by Removal Proceedings No. 3/2025.			
5.	Mr. Mukesh Kumar Sharma, [Enrolment No. D/2407/2017] S/o Sh. Ramesh Chandra Sharma H.No. 564, BABA FARIDPURI, -WEST PATEL NAGAR, NEW DELHI. (Mob-9811988440)	Bar Council of India Sub-Committee Order dated 15.10.2025 and Ratified by the General Council of the Bar Council of India on 13.11.2025 by Removal Proceedings No. 4/2025.	akeni Sohi 1997/1990 24Mbit at Keund		
б.	Mr. Panneerselvam S, (Enrolment No. D/4831/2021) S/o Sh. Sundrapandian R/o - NO.10A/42, Triiok Puri, E: Delhi, Delhi-110091. (Mob - 8489943541, 9344432561)	Bar Council of India Sub-Committee Order dated 15.10.2025 and Ratified by the General Council of the Bar Council of India on 13.11.2025 by Removal Proceedings No. 6/2025.			
	Mr. Panneerselvam S, S/o Sh. Sundrapandian R/o - 2/11, A Karunakulam, Usilangulam, Sivaganga, Tamilnadu-630221 (Mob - 8489943541, 9344432501)				
7.	Mr. C. Joseph Thaya Singh (Enrolment No –D/3249/2022) S/o Sh. Joseph Cecil R/o –B-91/1, JOSHI-COLONY, DELHI-110092 (Mob. 9443432682)	Bar Council of India Sub-Committee Order dated 15.10.2025 and Ratified by the General Council of the Bar Council of India on 13.11.2025 by Removal Proceedings No. 6/2025.			

(Ex-Subedar D.K. Sharma) Prep & Checked By



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n Sharma (Retd)

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दिल्ली विधिज्ञ परिषद् BAR COUNCIL OF DELHI

(Statutory Body Constituted under the Advocates Act, 1961) 2/6, Sin Fort Institutional Area Khel Gaon Marg. New Delhi-110 049

	REMOVAL NOTIFICATION No. 14 of 2025 dt 112,2025			
5.2r	Name of Adv	Authority for Removal of	Photo of the	
No		Name from Roll of Bar Council of Delhi	Advocate	
8	Ms. Vandana Verma (Enrolment No. D/8688/2023) D/o Paras Ram Verma H.NO.Ni-36 F/F, New Light Colony, Rd No-64 Tahirpur Near Leprocy Complex Delhi-95 (Mob-8595745737)	Bar Council of India Sub- Committee Order dated 15.10.2025 and Ratified by the General Council of the Bar Council of India on 13.11.2025 by Removal Proceedings No. 1/2025.		
9.	Mr. Shriram SK (Enrolment No. D/1379/2025) S/o Sh. S. Kalyanasundaram No 100 Centurion Avenue Rani Anna Nagar, Perumal Agaram, Tiruverddu Ayappakkam Tiruvallur, Tamil Nadu-600 077 Mr. Shriram SK C/o Elumalai S/o Munu Swamy R/At 28/467, Trilok Purl, New Delhi-1 10091	Bar Council of India Sub- Committee Order dated 15.10.2025 and Ratified by the ———————————————————————————————————		
10.	4 · · · · · · · · · · · · · · · · · · ·	Har Council of India Sub- Committee Order dated 15.10.2025 and Ratified by the General Council of the Bar Council of India on 13.11.2025 by Removal Proceedings No. 44/2025.		

2. The name of the above-mentioned persons who were enrolled with Bar Council of Delhi as an Advocate, have been removed from the Roll of the Bar Council of Delhi and License to practice as an Advocates stands cancelled with immediate effect.

(Ex-Subedar D.K. Sharma) Prep & Checked By

Col Arun Sharma (Retd.) SECRETARY BAR COUNCIL OF DELHI



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(Statutory Body Constituted under the Advocates Act, 1961) 2/6, Sin Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. 1......

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Dated

Copy forwarded for information to:-

- 1. The 14 Additional Solicitor General of India, Supreme Court of India, New Delhi.
- 2. The Secretary, Bar Council of India, 21. Rouse Avenue, New Delhi
- 3. The Secretaries of All Bar Associations, Delhi
- 4. The Secretaries of All State Bar Council
- 5. The Registrar General, Supreme Court of India, New Delhi
- 6. The Registrar General, High Court of Delhi, New Delhi
- 7. The Registrar General, All High Courts in India
- 8. The District & Session Judge, Tis Hazari Courts, Delhi
- 9. The District Judges in all 9 Districts of Delhi
- 10. The District Magistrates in all 9 Districts of Delhi
- 11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhl
- 12. The Commissioner of Police, New Delhi
- 13. Adv concerned.

Note - The above mentioned Authorities are kindly requested to circulate the copy of this notification to all the offices under their jurisdiction. The Bar Associations are requested to display this Notification on their Notice Board.